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Title: Need to take steps to boost the flagging garment export industry in the country particularly in Ludhiana.

SHRI RAVNEET SINGH (LUDHIANA): Hon. Deputy Speaker, I would like to draw the kind attention of the Government towards the grave issue pertaining to the Micro, Small and Medium Garment Export Enterprises of India, especially Ludhiana.

In this year's Export-Import Policy the benefits given to them such as Interest Subvention at the rate of three per cent on the loans taken by them from banks has been withdrawn.

Till this year, a licence named FOCUS was used to be issued to Exporters in order to encourage them to concentrate on untouched markets world-wide. These Export firms were given the benefit of four per cent on total sales (F.O.P. value). This benefit has also been withdrawn.

Apart from the above, the fluctuations in the Currency Exchange Rate have resulted in the sector witnessing a downward slide as the garment exports have become unprofitable.

In view of the fact that the export of garments is in fact decreasing, I would request the Government to kindly look into the concerns of the existing industries sympathetically and continue with the benefits provided to them earlier for the success of Make in India Campaign.

HON. DEPUTY SPEAKER: Shri Gaurav Gogoi – not present.

Shri B. Senguttuvan